


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In continuation to this office order no-39267/F.3(4)/AD&SJ/Gaz/2023, dated 19.05.2023, the Criminal Appeal & Criminal Revision cases (mentioned in the order dated 19.05.2023) which were marked to Sh. Munesh Garg, ASJ-01(POCSO), Central District, Tis Hazari Court, Delhi, pending in the Court of Sh. Sanjeev Kumar-II, Spl. Judge, NDPS Act-02, Central District, Tis Hazari Court, Delhi are hereby assigned to the Court of Sh. Dheeraj Mor, ASJ-02 (Cr.Appeal Sr. No-1 to 19, 21 & Cr. Revision Sr. No. 1, 3 to 21) and Sh. Sanjay Sharma-II, ASJ-03, (Cr.Appeal Sr. No-22,23,25, 27 to 34, 36 to 44 & Cr.Revision Sr. No. 22 to 41, 42 to 47) (as per list attached), Central District, Tis Hazari Court, Delhi, with immediate effect.


22.5.23

(NAROTTAM KAUSHAL)

Pr. District & Sessions Judge (HQs) : Delhi

No. 1151/40627-647/F.3(4)/AD&SJ/Gaz/2023

Dated: 22.5.23

Copy forwarded for information & necessary action to :

Sub:- Case Transfer.

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The Branch In-Charge, Filing Section (Central), Facilitation Centre, Tis Hazari Courts, Delhi.
4. The PS/Reader to undersigned.
5. The Ahlmad of the concerned courts, Tis Hazari Courts, Delhi.
6. The Secretary, Delhi Bar Association, Delhi/New Delhi.
7. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi to display on the website.
8. For uploading LAYERS.



Pr. District & Sessions Judge (HQs) : Delhi